

**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH, NEW DELHI**

**CP No. 359/2019 in
OA No. 4161/2014**

This the 13th day of September, 2019

**Hon'ble Mr. S.N. Terdal, Member (J)
Hon'ble Mr. A.K. Bishnoi, Member (A)**

S.K. Sharma
S/o late Sh. Ram Singh Sharma
Retired from the post of Manager Civil
From the office of Rail Vikas Nigam Limited
New Delhi
R/o House No. 28/61, Kanghi Gali Gokulpur
Agar(UP) ...Petitioner

(By Advocate: Sh. Yogesh Sharma)

VERSUS

1. Sh. Ajay Kumar
Director Personal (DP)
Rail Vikas Nigam Limited
Ist Floor, August Kranti Bhawan
Bhikaji Cama Palace, R.K. Puram, New Delhi.
2. Sh. P.P. Pandey
G. General Manager/HR
Rail Vikas Nigam Limited
Ist Floor, August Kranti Bhawan
Bhikaji Cama Palace, R.K. Puram, New Delhi.
3. Sh. A.K. Ganju
Director Finance (DF)/CFO
Rail Vikas Nigam Limited
Ist Floor, August Kranti Bhawan
Bhikaji Cama Palace,
R.K. Puram, New Delhi. ... Respondents

ORDER (Oral)**Hon'ble Mr. S.N. Terdal:**

Heard.

In view of the order passed by the respondents on 29.08.2019 in compliance of the order dated 28.09.2018 of the Tribunal, the Contempt Petition is closed. Notices are discharged.

(A.K. Bishnoi)
Member (A)

(S.N.Terdal)
Member (J)

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